

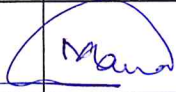
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4519/9/HDB/2017
NAME OF THE COMPANY	Mohana Cotton Private Limited
NAME OF THE PETITIONER(S)	DV Exports
NAME OF THE RESPONDENT(S)	Mohana Cotton Private Limited
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manav Gecil Thomas	Advocate	manavgecilthomas@gmail.com	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. CHANDRASEN REDDY	Advocate	chandrasenrb@gmail.com	

ORDER

Heard Sri Manav Gecil Thomas, learned counsel for the Petitioner and Sri B. Chandrasen Reddy, learned Counsel for the Respondent. We are not convinced about the prima facie of the case.

Post the case on 01.01.2018



MEMBER (Tech)



MEMBER (Judl)